



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 13th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN
ITEM NOS. 1 TO 3 & 19 TO 65 AND WILL
BE HEARD ON DAY-TO-DAY BASIS**

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
19	WA/59/2023 FIXED, (HEARING) WITH WP(C)/1762/2019 (D/O), WP(C)/1766/2019 (D/O), WP(C)/2376/2019 (D/O), WP(C)/2374/2019 (D/O), WP(C)/1727/2019 (D/O), WP(C)/1442/2019 (D/O), WP(C)/820/2019 (D/O), WP(C)/2131/2019 (D/O), WP(C)/2513/2019 (D/O), WP(C)/7891/2018 (D/O), WP(C)/1749/2019 (D/O), WP(C)/2163/2019 (D/O), WP(C)/131/2019 (D/O), WP(C)/7098/2018 (D/O), WP(C)/863/2019 (D/O), WP(C)/779/2019 (D/O), WP(C)/2621/2018 (D/O), WP(C)/2625/2018 (D/O), WP(C)/7768/2018 (D/O), WP(C)/5809/2018 (D/O), WP(C)/608/2018 (D/O), WP(C)/8523/2018 (D/O), WP(C)/8117/2018 (D/O), WP(C)/954/2019 (D/O)	KAMAL DEBNATH Versus THE STATE OF ASSAM AND ANR. A	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
20	WITH WA/75/2020	SMTI PALLABI SARMA CHAUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. R SINGHA MR. M P SHARMA	GA, ASSAM

21	WITH WA/98/2020	PALLAVI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. P N SHARMA MR. B PRASAD MR. D DOLEY	GA, ASSAM
22	WITH WA/101/2020	SMTI RUMI SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS. N MAHANTA	GA, ASSAM
23	WITH WA/103/2020	DWITHUN BORGAYARY Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
24	WITH WA/110/2020	DHRUBOJYOTI CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS.	MS. S D GUPTA MR. N DHAR	SC, APSC SR, GA, ASSAM
25	WITH WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
	WITH I.A.(Civil)/1937/2023 in WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY	GA, ASSAM
26	WITH WA/118/2020	SUSOVAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM SC, APSC
27	WITH WA/119/2020	SRI BHASKAR DUTTA DAS Versus STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
28	WITH WA/125/2020	AMRIT JYOTI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
29	WITH WA/126/2020	HARSHAJYOTI BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. I KALITA	GA, ASSAM
30	WITH WA/127/2020	BHASKAR CHANDRA DEVA SARMA Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MR A TALUKDAR	SC, APSC
31	WITH WA/128/2020	KUNAL DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MR A TALUKDAR	SC, APSC
32	WITH WA/131/2020	DEBAJIT BORA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
33	WITH WA/137/2020	NIPAN KR PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MR A TALUKDAR	SC, APSC
34	WITH WA/141/2020	PRASENJIT KR. GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR S S DEY MR. N J KHATANIAR	SC, TRANSPORT

35	WITH WA/147/2020	JATINDRA PRASAD BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S A HUSSAIN MR D J HALOI MR. S SUTRADHAR	GA, ASSAM
36	WITH WA/154/2020	JYOTIRMOY ADHIKARY Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
37	WITH WA/155/2020	BADRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM MR. A K THAKUR
38	WITH WA/163/2020	BARNALI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR. D GAGAI MR F KHAN MS D BARUAH MS B BARMAN MR. M S HUSSAIN	GA, ASSAM
39	WITH WA/169/2020	MANZOOR ELAHI LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE	GA, ASSAM
40	WITH WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
	WITH I.A.(Civil)/1918/2020 in WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
41	WITH WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
	WITH I.A.(Civil)/1930/2020 in WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
42	WITH WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
	WITH I.A.(Civil)/2001/2020 in WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
43	WITH WA/196/2020	SABBIRA IMRAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. N J KHATANIAR MR. K P PATHAK MR. A B T HAQUE	GA, ASSAM
44	WITH WA/206/2020	SAIBUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
45	WITH WA/213/2020	MD. MUSTAFA AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM

46	WITH WA/219/2020	SMTI. LEENA KRISHNA KAKATI Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
47	WITH WA/26/2021	GULSHAN DAOLAGUPU Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	SR. GA, ASSAM
48	WITH WA/31/2021	BHARGAV PHUKAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
49	WITH WA/47/2021	GANESH CHANDRA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
50	WITH WA/50/2021	DILIP KUMAR KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
51	WITH WA/58/2021	MOON MAZOOMDER Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
52	WITH WA/185/2021	RHITURAJ NEOG Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. N J KHATANIAR	GA, ASSAM SC, FINANCE
53	WITH WA/216/2021	ANIRUDHYA ROY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
54	WITH WA/217/2021	HIMANGSHU CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
55	WITH WA/277/2021	JOYDEV MAHANTA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
56	WITH WA/279/2021	RAJU SAHA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
57	WITH WA/321/2021	SUNAYANA AIDEW Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K MUNIR MR. S A HUSSAIN MR D J HALOI	GA, ASSAM SC, FINANCE
58	WITH WA/333/2021	HARSHAJYOTI BORA AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. J PATOWARY	GA, ASSAM
59	WITH WA/14/2022	SURANJITA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. J PATOWARY MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
60	WITH WA/93/2022	SRABANTI SENGUPTA Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM

61	WITH WA/95/2022	GEETALI DOLEY Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
62	WITH WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM AND 4 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	
63	WITH WA/159/2022	DIPAK KHANIKAR Versus THE STATE OF ASSAM AND 2 ORS	MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	GA, ASSAM
64	WITH WA/22/2023	VIKASH KUMAR PINCHA Versus THE STATE OF ASSAM AND ANR. H	MR. P J SAIKIA MS D DUTTA	MR. B GOGOI SC, FINANCE DEPTT.
65	WITH WA/335/2023	ABHISHEK BORBORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	SC, EXCISE DEPTT.
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
66	WA/9/2018	THE STAFF SELECTION COMMISSION Versus MD GAJJUR RAHMAN	MR. S C KEYAL	MR. H BEZBARUA
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
67	WP(C)/2763/2019 FIXED, WITH WP(C) 7109/17, WP(C) 6914/17, WP(C) 7132/17, WP(C) 6843/7, WP(C) 7289/17, WP(C) 7068/17, WP(C) 7227/17 (ALL D/O)	BHUPEN CH SUT AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR H DAS MS. U HAZARIKA	SC, ELEM. EDU SC, FINANCE DEPTT.
68	WITH I.A.(Civil)/947/2018 in WP(C)/7263/2017 (D/O)	GRADUATE LEVEL ELEMENTARY TEACHER ASSOCIATION, ASSAM AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. A M S MAZUMDER	SC, ELEM. EDU
69	WITH WP(C)/6189/2018	IN-SERVICE TET QUALIFIED ELEMENTARY TEACHERS ASSOCIATION, KARIMGANJ AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M S MAZUMDER MR. A A R KARIM	SC, ELEM. EDU GA, ASSAM SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 13/09/2023

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1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
3)	MRS. V L SINGH	07-09-2023	To	10-11-2023
4)	MR P K KALITA	01-09-2023	To	20-09-2023
5)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
6)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
7)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
8)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
9)	MR. B NATH	14-09-2023	To	11-10-2023
10)	MR J DAS	08-09-2023	To	06-10-2023
11)	MS. A VERMA	11-09-2023	To	16-09-2023

12)	MR J C BORAH	11-09-2023	To	22-09-2023
13)	MR. U K BORTHAKUR	09-09-2023	To	14-09-2023
14)	MR K K MAHANTA (Sr. Advocate)	11-09-2023	To	13-09-2023
15)	MR D K DAS	14-09-2023	To	21-09-2023
16)	MR H R A CHOUDHURY	12-09-2023	To	13-09-2023
17)	MR S SARMA	09-09-2023	To	18-09-2023
18)	MR R GOENKA	11-09-2023	To	20-09-2023
19)	MR A GOENKA	11-09-2023	To	20-09-2023
20)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
21)	MS. T SOM	19-09-2023	To	20-09-2023
22)	MR. M BHAGABATI	13-09-2023	To	15-09-2023
23)	MR N J DAS	13-09-2023	To	14-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

HONOURABLE MR. JUSTICE xx

COURT NO: 2

[DIVISION BENCH-II]

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

29	I.A.(Civil)/457/2017 FIXED in WA/280050/2016	THE STATE OF ASSAM and ANR Versus SHYAMLAL SARKAR and 22 ORS,	MR. D SAIKIA MR. R MAZUMDAR MR. N SARMA	MR. P J SAIKIA (R- 1-3,- -11,14,15,17,21&22) MR. A K GUPTA R- 1-3,- -11,14,15,17,21and22
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WITH

WA/280050/2016
(Filing Number)

THE STATE OF ASSAM and ANR
Versus
SRI SHYAMLAL SARKAR and 22 ORS

MR.D SAIKIA
MR.N SARMA

LEAVE NOTE OF ADVOCATES FOR 13/09/2023

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13)	MR. U K BORTHAKUR	09-09-2023	To	14-09-2023
14)	MR K K MAHANTA (Sr. Advocate)	11-09-2023	To	13-09-2023
15)	MR D K DAS	14-09-2023	To	21-09-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING
TO TRANSFER, PENSION, SUSPENSION AND PAYMENT
OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II
& III AND SERIES MATTERS RELATING TO CIVIL
BENCH- II, III, IV & V**

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
24	WP(C)/4649/2023 FIXED	GEETANJALI HANDIQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. M SARMA	SC, FOREST
	WITH I.A.(Civil)/2722/2023 in WP(C)/4649/2023	GEETANJALI HANDIQUE, Versus THE SECRETARY AND ANR.	MR. M SARMA	SC, FOREST
25	WP(C)/5086/2023 FIXED	GOLAPI BORA Versus THE STATE OF ASSAM AND 5 ORS	MS. G BORAH	GA, ASSAM SC, AG MR. S K MEDHI SC, PWD
26	WP(C)/5303/2023 B/O	AMDAD HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. Z HAMMAD MR E AHMED	SC, ELEM. EDU GA, ASSAM
<u>ADMISSION</u>				
27	WP(C)/4153/2023 FIXED	DR. KALPANA GOSWAMI Versus THE STATE OF ASSAM AND 2 ORS	MS N SAIKIA	SC, HIGHER EDU
	WITH I.A.(Civil)/2174/2023 in WP(C)/4153/2023	THE GOVERNING BODY OF KHERAJKHAT COLLEGE Versus DR. KALPANA GOSWAMI,	MR. I H SAIKIA MR. B BORAH MR. K KALITA	MS N SAIKIA
	WITH I.A.(Civil)/2223/2023 in WP(C)/4153/2023	DR. KALPANA GOSWAMI, Versus THE STATE OF ASSAM AND 2 ORS	MS N SAIKIA	SC, HIGHER EDU
28	WP(C)/3332/2023	DR. KALPANA GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MS N SAIKIA MS. J TAMULI	SC, HIGHER EDU MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR

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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V]

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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
18	WP(C)/5315/2023 (AS FIRST ITEM), B/O	SARALA PATIRI Versus THE STATE OF ASSAM AND 3 ORS	MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	GA, ASSAM SC, G M D A
19	WP(C)/4959/2023 FIXED	ASHRAF HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A H M R CHOUDHURY	SC, HOUSING AND URBAN AFFAIRS
20	WP(C)/5305/2023 B/O	M/S RAMEN DEKA AND ANR Versus UCO BANK AND 3 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	SC. UCO BANK SC, SC, IRCTC
ORDERS				
21	WP(C)/5043/2023 FIXED	BOGIDHOLA TEA AND TRADING CO. (P) LTD., Versus THE RESERVE BANK OF INDIA AND 4 ORS	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. P DAS (R- 3,4,5)

LEAVE NOTE OF ADVOCATES FOR 13/09/2023

1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
3)	MRS. V L SINGH	07-09-2023	To	10-11-2023
4)	MR P K KALITA	01-09-2023	To	20-09-2023
5)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
6)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
7)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
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9)	MR. B NATH	14-09-2023	To	11-10-2023
10)	MR J DAS	08-09-2023	To	06-10-2023
11)	MS. A VERMA	11-09-2023	To	16-09-2023
12)	MR J C BORAH	11-09-2023	To	22-09-2023

13)	MR. U K BORTHAKUR	09-09-2023	To	14-09-2023
14)	MR K K MAHANTA (Sr. Advocate)	11-09-2023	To	13-09-2023
15)	MR D K DAS	14-09-2023	To	21-09-2023
16)	MR H R A CHOUDHURY	12-09-2023	To	13-09-2023
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18)	MR R GOENKA	11-09-2023	To	20-09-2023
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21)	MS. T SOM	19-09-2023	To	20-09-2023
22)	MR. M BHAGABATI	13-09-2023	To	15-09-2023
23)	MR N J DAS	13-09-2023	To	14-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,13th September 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 6

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
53 WP(C)/4366/2023 FIXED	UDDIPTA KASHYAP Versus THE UNION OF INDIA AND 4 ORS	MR. M HUSSAIN MR. M ISLAM MS. S SULTANA	DY.S.G.I. SC, CBSC MS. R BORA
54 WP(C)/4504/2023 B/O	PUTUL BORUAH Versus THE STATE OF ASSAM AND 3 ORS.	MR J PAYENG MS K TAYE	SC, ELEM. EDU GA, ASSAM
<u>ADMISSION</u>			
55 WP(C)/8445/2022 FIXED	BASHAB DAS AND 10 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. N HOSSAIN MR. N SARMA MR M MONDAL	SC, ELEM. EDU SC, SCERT, ASSAM
WITH			
56 WP(C)/996/2022	BASHAB DAS AND 10 ORS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	MR. N HOSSAIN MR M MONDAL	SC, ELEM. EDU SC, SCERT, ASSAM
<u>ORDERS</u>			
57 WP(C)/4255/2023 BY SLIP, WITH OFFICE NOTE	SWAPNA SIKHA CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR H K DAS	MS. D BORGOHAIN (R4, R5) MR. P GOHAIN (R4, R5) MS. M SARMAH (R4, R5) SC, EDU

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LEAVE NOTE OF ADVOCATES FOR 13/09/2023

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2)	MS. P DAS	01-09-2023	To	17-09-2023
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23)	MR N J DAS	13-09-2023	To	14-09-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 7

[SPECIAL DIVISION BENCH]

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
9	I.A.(CrI.)/407/2023 O Y 4 M 9 D :WITH LCR 5 FILES, P.B.-2, FIXED in CrI.A./167/2023 WITH CrI.A./167/2023	REKHMAN ALI BARBHUIYA @ MD. REKHMAN ALI AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
		REKHMAN ALI BARBHUIYA @ MD. REKHMAN ALI AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
10	I.A.(CrI.)/573/2023 WITH OFFICE NOTE, LCR 4 FILES, FIXED in CrI.A./171/2023 WITH CrI.A./171/2023	BIPIN KUMAR AND ANR. Versus THE STATE OF ASSAM,	M PATHAK	PP, ASSAM
		BIPIN KUMAR AND ANR. Versus THE STATE OF ASSAM	M PATHAK MR. P K DAS S DAS	PP, ASSAM
11	I.A.(CrI.)/595/2023 WITH OFFICE NOTE, LCR 6 FILES, FIXED in CrI.A./246/2023 WITH CrI.A./246/2023	BAHARUDDIN Versus THE STATE OF ASSAM AND ANR.	MR M AHMED MR. A HUSSAIN A. K. KANU	PP, ASSAM
		BAHARUDDIN Versus THE STATE OF ASSAM AND ANR.	MR M AHMED MR. A HUSSAIN A. K. KANU	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/09/2023

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23)	MR N J DAS	13-09-2023	To	14-09-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
48	Bail Appln./2447/2023 B/O	ABHISHEK JHA Versus THE STATE OF ASSAM	MS P MISHRA	PP, ASSAM
MOTION				
49	CrI.Rev.P./307/2023 FIXED	RAMESH RAI Versus THE STATE OF ASSAM	MR I RAFIQUE MRS S A CHOUDHURY MS. R. R. SAIKIA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 13/09/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
52	WP(C)/7586/2022 FIXED	KARAMJIT SINGH AND 56 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MRS. K DEVI MR. U K NAIR B. M. KALITA MS S A KHALIFA MS. B. BANIA	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM
53	WITH WP(C)/1989/2023	BISWAJYOTI DAS AND 33 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR B D DAS MR H K SARMA MRS R DEKA MS B B HUSSAIN	MR S DUTTA (R-7) GA, ASSAM MR. S P CHOUDHURY, SC, AUWSB MS S MOCHAHARI (R-7) SC, AUWS AND SB SC, FINANCE
54	WITH WP(C)/3263/2023	TRAILOKYA KUMAR DAS AND 21 ORS Versus THE STATE OF ASSAM AND 10 ORS	MRS. K DEVI MS S A KHALIFA	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM
55	WP(C)/4860/2023 FIXED	BORNALI TAMULI Versus THE STATE OF ASSAM AND 4 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY	SC, CO OP GA, ASSAM SC, APSC

LEAVE NOTE OF ADVOCATES FOR 13/09/2023

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10)	MR J DAS	08-09-2023	To	06-10-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
53	WP(C)/5268/2023 FIXED	LOYAL GAS SERVICE AND 16 ORS Versus UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MS N MAHANTA	DY.S.G.I. SC, I O C
54	WP(C)/5301/2023 B/O	ABDUL HAMID Versus THE STATE OF ASSAM AND 6 ORS	MR. B RAHMAN	SC, P AND R.D. GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 13/09/2023

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21)	MS. T SOM	19-09-2023	To	20-09-2023
22)	MR. M BHAGABATI	13-09-2023	To	15-09-2023

23) MR N J DAS

13-09-2023

To 14-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
67	WP(C)/2819/2023 FIXED	MUKTER HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU SC, FINANCE
ORDERS				
68	Cont.Cas(C)/58/2021 B/O	ABDUL SATTAR Versus PREETOM SAIKIA AND ANR.	MR. S K DAS MR D BARMAN	MR. D SAIKIA (R1, R2) MR S M T CHISTIE (R1, R2) MR B KAUSHIK (R2)
69	Cont.Cas(C)/196/2021 B/O	ATULANANDA MEDHI Versus PREETOM SAIKIA AND ORS.	MR. K R PATGIRI	MR. D SAIKIA (R-3) MR S M T CHISTIE (R-3) MR. R MAZUMDAR (R-3)
70	MC/28/2023 WITH WP(C)/2902/2016(D/O), FIXED in WP(C)/2902/2016	LUTFUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS		SC, EDU
71	I.A.(Civil)/2694/2023 CONNECTED TO ITEM NO. 21 IN THE DAILY CAUSE LIST, B/O in WP(C)/6447/2019	NOZRUL ISLAM SHEIKH, Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS	GA, ASSAM SC, REVENUE

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16)	MR H R A CHOUDHURY	12-09-2023	To	13-09-2023
17)	MR S SARMA	09-09-2023	To	18-09-2023
18)	MR R GOENKA	11-09-2023	To	20-09-2023
19)	MR A GOENKA	11-09-2023	To	20-09-2023
20)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
21)	MS. T SOM	19-09-2023	To	20-09-2023
22)	MR. M BHAGABATI	13-09-2023	To	15-09-2023
23)	MR N J DAS	13-09-2023	To	14-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,13th September 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
53 Tr.P.(C)./22/2023 B/O	SMT. SUDESHNA SARMAH Versus KIRTIMAN BORKOTOKY	MR. D K SARMAH MS. A TALUKDAR	MR. S BISWAS MR R YASIN
MOTION			
54 Tr.P.(C)./85/2023 B/O	RANA MAYA PRADHAN Versus BIKASH NEWAR	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	
ORDERS			
55 I.A.(Civil)/2963/2017 FIXED in RSA/299713/2017	ON THE DEATH OF SAKALDEO SAHANI HIS LEGAL HEIRS SRI ASHOK KUMAR SAHANI AND 2 ORS. Versus ASHOK KUMAR BARUA and ANR,	MR.B J MUKHERJEE MR. S BISWAS	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI MS D BORUAH
WITH RSA/299713/2017 (Filing Number)	SAKALDEO SAHANI Versus ASHOK KUMAR BARUA and ANR,	MR.S C BISWAS MS.S BISWAS MRS.M BORA MSP D B BARUAH	
56 CRP/144/2023 FIXED	RADHAKANTA SINHA AND 5 ORS. Versus THE UNION OF INDIA AND ANR.	MR D K SARMAH MR. U K GOSWAMI MS. A TALUKDAR S BORA	MR. B K DAS SC, NF RLY

LEAVE NOTE OF ADVOCATES FOR 13/09/2023

1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
3)	MRS. V L SINGH	07-09-2023	To	10-11-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
49	Bail Appln./3222/2023 B/O	KARIM UDDIN Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
BAIL HEARING				
50	AB/2806/2023 FIXED.	DIVYAMALA PRAKASH Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 13/09/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
55	WP(C)/5205/2023 FIXED	UNION OF INDIA AND 4 ORS. Versus THE STATE OF ASSAM AND 12 ORS.	MR. R K TALUKDAR	SC, NHAI SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, GAD SC, K A A C
56	WP(C)/5206/2023 FIXED	UNION OF INDIA AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. R K TALUKDAR	SC, NHAI SC, GAD SC, K A A C
57	WP(C)/5309/2023 B/O	M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD Versus OIL INDIA LIMITED AND 2 ORS	MR. K N CHOUDHURY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	SC, OIL
ADMISSION				
58	WP(C)/3697/2023 FIXED	M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD., Versus OIL INDIA LIMITED (OIL) AND ANR	MR. K N CHOUDHURY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	SC, OIL
ORDERS				
59	WP(C)/6231/2021 FIXED	BALISON RONGPI (LEGAL HEIR) AND 41 ORS. Versus THE UNION OF INDIA AND 11 ORS.	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS N RAI	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, K A A C

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
53 Bail Appln./3214/2023 B/O	MUKTAR ALI KHAN Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
54 Bail Appln./3223/2023 B/O	RAFIKUL ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
<u>BAIL HEARING (BA)</u>			
55 Bail Appln./3098/2023 FIXED.	DILWAR HUSSAIN @ DILUAR HUSSAIN Versus THE STATE OF ASSAM	MR. R C DAS D R BONGSHIARY MR S HUSSAIN	PP, ASSAM
<u>BAIL HEARING</u>			
56 AB/2615/2023 FIXED.	HIMANGSHU DAS SAIKIA @ HIMU SAIKIA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>ORDERS</u>			
57 I.A.(CrI.)/838/2023 B/O in Bail Appln./2633/2023 WITH Bail Appln./2633/2023	GANESH SARKAR Versus THE STATE OF ASSAM AND ANR GANESH SARKAR Versus THE STATE OF ASSAM AND ANR	MR. U DUTTA MR. U DUTTA MR. B. KUMAR B DUTTA	PP, ASSAM PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
43	Bail Appln./3182/2023 FIXED	PAWAN CHAUDHARI @ PAWAN CHAUDHURY Versus CENTRAL BUREAU OF INVESTIGATION	MR. M U MAHMUD MR S H MAHMUD MR. S. SUR	SC, CBI
<u>MOTION</u>				
44	AB/3143/2023 B/O	MD. MINAR AHMED Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	PP, ASSAM
45	AB/3150/2023 B/O	JAYANTA KUMAR DAS Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
<u>ORDERS</u>				
46	Crl.L.P./64/2022 WITH LCR (TWO FILES). FIXED. in Crl.A./10077/2022 WITH Crl.A./10077/2022 (Filing Number)	BIJOY KUMAR SINGH Versus STATE OF ASSAM AND ANR.	MR. N C DAS	PP, ASSAM
47	I.A.(Crl.)/851/2023 B/O in AB/3039/2023 WITH AB/3039/2023	BIJOY KUMAR SINGH Versus THE STATE OF ASSAM AND ANR. H MOHD. ABDUL HAQUE Versus THE STATE OF ASSAM, MOHD. ABDUL HAQUE Versus THE STATE OF ASSAM	MR. N C DAS MR. J I BORBHUIYA MR. L MOHAN MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	PP, ASSAM PP, ASSAM

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